

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)		
FOR THE ATTENTION OF THE STAKEHOLDERS OF PARAMOUNT WHEELS PRIVATE LIMITED		
Sl.No.	PARTICULARS	DETAILS
1.	Name of the corporate debtor	Paramount Wheels Private Limited
2.	Date of incorporation of the corporate debtor	08th December 2010
3.	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies, Mumbai, India, Incorporated under Companies Act, 1956.
4.	Corporate Identity No. / Limited Liability Identification No. of the corporate debtor	U50102MH2010PTC210802
5.	Address of the registered office and principal office (if any) of the corporate debtor	Registered Office: Bhanji Udyog Nagar, Next To Aji Palace Hotel, Penkar Pada, Opp Golden Chemical, Mira Road (E) Thane, Maharashtra - 401104
6.	Date of closure of Insolvency Resolution Process	25th January 2022
7.	Liquidation commencement date of the corporate debtor	04th March 2022 (Order passed on 25th January 2022 and received on 04th March 2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Name- Mr. Mukesh Khathuria Registration Number- IBB/PA-001/IP-P01216/2018-2019/11925
9.	Address and e-mail of the liquidator, as registered with the Board	Reg Address- 6B/1105, Sapphire Heights, Lokhandwala Township, Akurli Road, Kandivali East, Mumbai Suburban, Maharashtra- 400101 Email- khathuria@hotmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address- Sun Resolution Professionals Private Limited, 4th Floor Indian Mercantile Mansion (Extn.), Madame Cama Road, Dr Ambedkar Statue Chowk Area, Opp. Regal Cinema, Colaba, Mumbai Maharashtra 400005 Email- liquidator.paramount@gmail.com
11.	Last date for submission of claims	03rd April 2022 (30 days counted from the date of receiving of order)

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench Court III has ordered the commencement of liquidation of the Paramount Wheels Private Limited on 25th January 2022 (The said order received by the liquidator on 04th March 2022).
The stakeholders of Paramount Wheels Private Limited are hereby called upon to submit their claims with proof on or before 03rd April 2022, to the liquidator at the address mentioned against Item No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post, or by electronic means.
Submission of false or misleading proof of claims shall attract penalties.

sd/-
Mr. Mukesh Khathuria
Liquidator of Paramount Wheels Private Limited
Reg. No- IBB/PA-001/IP-P01216/2018-2019/11925

Date: 7th March, 2022
Place: Mumbai

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Mukesh